

Title: Introduction of the Constitution (Amendment) Bill, 2004. (Amendment of article 85, etc.).

15.04 ¼ hrs.

**(ix) CONSTITUTION (AMENDMENT) BILL, \*2004**

**(Amendment of article 85, etc.)**

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

SHRI PAWAN KUMAR BANSAL : I introduce the Bill.

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\*\*Introduced with the Recommendation of the President